

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

O.A. No. 131/1998

New Delhi this the 8th of August, 2000

HON'BLE SHRI S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

R.S. Jaswal  
Son of Shri B.S. Jaswal,  
R/o 33-A, Pocket C, Phase IIII, MIG,  
Ashok Vihar, Delhi  
Last employed ass Manager, in Song and Drama  
Division,  
Ministry of Information and Broadcasting,  
Soochna Bhawan, Lodhi Colony,  
New Delhi. Applicant  
(By Advocate: None even on second call)

Vs.

1. Director, Song and Drama Division,  
Ministry of Information and Broadcasting,  
Soochna Bhawan, Lodhi Colony,  
New Delhi.
2. Secretary, Ministry of Information  
and Broadcasting,  
New Delhi.
3. Secretary, Union Public Service Commission,  
Dholpur House, shahjahan Road,  
New Delhi. Respondents

(Shri Rajinder Nischal)

O R D E R (Oral)

HON'BLE SHRI S.R. ADIGE, VICE CHAIRMAN (A)

None for the applicant even on second call.

2. By our order dated 29.6.2000, we had directed that this case should be listed today observing that if the applicant fails today, it would be presumed that he does not want to press the OA. As none has appeared even on the second call on behalf of the applicant, the OA is dismissed for default and non-prosecution.

A. Vedavalli  
(Dr. A. Vedavalli)

Member (J)

S.R. Adige  
(S.R. Adige)  
Vice Chairman (A)

\*Mittal\*